

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4076 of 2013

Akhoury Gopalji Sahay Petitioner

Versus

Vinoba Bhave University & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Saurav Arun, Advocate

For the Respondents : Ms. I. Sen choudhary, Advocate

05/ 09.09.2021 Heard through V.C.

2. From record it appears that no counter affidavit has been filed till date.

3. With a view to give one more opportunity to the learned counsel for the respondent University, enabling her to file counter affidavit, put up this case on **07.10.2021**.

(Deepak Roshan, J.)